

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

OA/021/247/2021

HYDERABAD, this the 22nd day of June, 2021

**Hon'ble Mr. Ashish Kalia, Judl. Member
Hon'ble Mr. B.V. Sudhakar, Admn. Member**



Subrata Debnath,
S/o. Sailen Debnath,
Aged 43 years, Occ: Loco Pilot,
O/o. The Chief Crew Controller,
South Central Railway, Nanded Division,
Aurangabad, R/o. Navkar Vastu,
Flat No.11, Plot No.61 & 62, Gut No.70,
Dwarakanagar, Aurangabad.

...Applicant

(By Advocate :Sri K. Siva Reddy)

Vs.

1. Union of India rep. by
The General Manager,
South Central Railway,
Rail Nilayam, III Floor,
Secunderabad – 500 071.
2. The Divisional Railway Manager,
South Central Railway,
Nanded Division, Nanded.
3. The Sr. Divisional Finance Manager,
South Central Railway, Nanded Division,
Nanded.

....Respondents

(By Advocate :Smt Vijaya Sagi, SC for Rlys.)

ORAL ORDER
(As per Hon'ble Mr. B.V. Sudhakar, Admn. Member)

Through Video Conferencing:



Learned counsel for the applicant has filed a letter dated 08.06.2021 stating that the applicant has prayed for withdrawal of the OA No.247/2021 on the ground that respondents are likely to grant the relief. Permission is granted. The OA is dismissed as withdrawn. The applicant is granted liberty to revert to the Tribunal in case relief sought is not granted. No order as to costs.

(B.V. SUDHAKAR)
ADMINISTRATIVE MEMBER

(ASHISH KALIA)
JUDICIAL MEMBER

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